

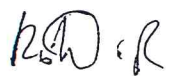

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/74/2016
NAME OF THE PETITIONER(S) : S.R. Radhakrishnan
NAME OF THE RESPONDENT(S) : M/s Rajaram Mills Private Limited & 6 others
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

1.	ROHAN RAJASEKARARAN	Counsel for Petitioner	
2.	For Kumar Pal R Chopra SANDHEEP RUMMA.	R1 - R6	

ORDER

Counsel for petitioner present. Counsel for R1 to R6 present. Counsel for R7 absent. Time extended for hearing submissions of R7 in relation to the efforts made for selling the machinery for clearing the secured creditors. Put up on 13.09.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)